

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3198
ANSWERED ON:14.12.2005
RIGHT TO INFORMATION ACT
Pradhan Shri Dharmendra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has initiated any public awareness campaign relating to Right to Information Act; and
- (b) if so, the details thereof and the budgetary allocation for the campaign?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) and (b): Government has initiated a number of awareness programmes to advance the understanding of The Right to Information Act, 2005 by the public. These include giving wide publicity of the Act in the national newspapers, organizing suitable programmes for the public as to how to exercise the rights under the Act, broadcasting/telecasting interviews, inter-active programmes and discussions and releasing several articles on various aspects of the Act. No specific budgetary allocation has been made for these programmes during the current financial year and the expenditure on these activities is being met from within the existing funds.